

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1935
ANSWERED ON:31.07.2015
Corruption in FSSAI
Adityanath Shri Yogi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken cognizance of rampant corruption in the Food Safety and Standards Authority of India;
- (b) if so, the details thereof indicating cases detected, probe conducted, prosecution launched and conviction made in this regard during each of the last three years and the current year; and
- (c) the corrective steps taken/being taken by the Government in this regard?

Answer

(a) to (c): Complaints regarding corruption, if any, received are examined as per the prevailing instructions/guidelines issued by the Central Vigilance Commission and the Department of Personnel and Training, and action taken in accordance with the relevant provision of the law.

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